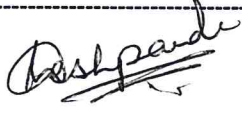



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP 22/16	For filing copy of the order of Hon. High Court	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assls 9482848179	Petitioner	
2.	A - DEVARAJ 9164088100	Respondent	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed memo along with order of the Hon'ble High Court of Karnataka at Bengaluru. Counsel for petitioner handed over copy of synopsis to the counsel for respondent. At request for counsel for respondent list it on 21.09.17


MEMBER(J)


MEMBER(T)